

CC No. : 22/2011

RC No. :DAI-2010-A-0044

Branch :CBI/ACB/ND

U/S : 120B, r/w 420, 468, 471 IPC and
Sec. 13(2), R/W 13(1)(d) PC Act, 1988

CBI Vs. Suresh Kalmadi & Ors.

18.08.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (CISCO WEBEX) as per directions of Hon'ble High Court issued vide Circular No.322/RG/DHC/2020 dated 15.08.2020 in view of the pandemic Covid-19.

Present: Sh. V.K.Ojha, Ld. Sr. PP for CBI.
Sh Siddharth Aggarwal and Sh. Nikhil Pillai, Ld. Counsels for accused no. 1, Suresh Kalmadi.
Accused no. 2 V.K Verma in person.
Sh Shri Singh and Ms. Shelly, Ld. Counsels for accused no. 2, V K Verma.
Sh. Parth Goswami, Ld. Counsel for accused no. 3, Lalit Bhanot.
Accused no. 4 A.S.V Prasad is present.
Accused no. 5 Surjit Lal is present.
Accused no. 6 M. Jeychandren is present.
Sh. Rajesh Anand, Ld. Counsel for accused no. 4 to 6.
Sh. Jitender Sarin, Ld. Counsel for accused no. 7, P.D. Arya.
Sh. Deepjyot Singh, Ld. Counsel for accused no. 8, A.K Madan.
Sh. Rajesh Anand, Ld. Counsel for accused no. 9 A.K Reddy.
Accused no.10 is a company, represented by accused no.9 A.K Reddy.
Sh. Rajesh Anand, Ld. Counsel for accused no. 10.
Accused no. 11 is company being proceeded U/S 305(4) Cr.PC.

Put up on 28.10.2020.

Signed copy of this order is being sent through whatsapp Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)
Special. Judge CBI-10
Rouse Avenue Courts
New Delhi/18.08.2020